

(c) if so, the measures taken by Government to procure Uranium to restart the complex?

**THE PRIME MINISTER (SHRI. MATI INDIRA GANDHI):** (a) The Enriched Uranium Oxide Plant at the Nuclear Fuel Complex in Hyderabad has been forced to commence uneconomic operations since 14 February 1980 due to the non-availability on a timely basis of enriched uranium from the United States of America for the fabrication of fuel elements for the Tarapur reactors. At present the plant is operating only on scrap at one-fifth of its capacity.

(b) The uncertainties and delays in the supply of enriched uranium have compelled us to reduce the power output at the Tarapur Station to stretch the fuel cycle.

(c) The Govt. of India is in constant touch with the Govt. of the United States for the continued supply of enriched uranium on a timely basis to permit the efficient and continuous operation of the Tarapur Station in strict accordance with the provisions of the Cooperation Agreement of 1963.

#### Return of Coca Cola

\*53. **SHRI P. K. KODIYAN:**  
**SHRI INDRAJIT GUPTA:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the Prime Minister's interview to a foreign journal "Nature" expressing her no objection to the returning of Coca Cola, multinational company to India; and

(b) if so, what is his reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) Yes, Sir.

(b) Any proposal for the manufacture of Coca Cola in India will be given consideration in accordance with the policy of the Government in this regard.

#### Recasting of Sixth Five Year Plan of the previous Government

\*54. **SHRI NAVIN RAVANI:** Will the Minister of PLANNING be pleased to state:

(a) what were the compelling reasons for the present Government to decide to recast the entire Sixth Five Year Plan draft prepared during previous Government's period;

(b) at what stage the new draft is at present; and

(c) what are likely to be the main points of difference in old and new and whether overall plan allocations are likely to increase to offset price-rise and reach new goal of higher growth rate?

**THE MINISTER OF PLANNING (SHRI N. D. TEWARI):** (a) to (c) The Government were committed to ensure that the plan should reflect the policies and priorities of the new Government. Further, there was a sharp decline in national income and a steep rise in the price level in 1979-80; the outlook for India's balance of payment had also turned adverse in the wake of the sharp rise in the prices of petroleum in 1979-80 and the generally recessionary conditions abroad affecting prospects for India's exports. In view of these developments, financial calculations of the previous Government's Draft Plan had ceased to be operationally relevant.

The Planning Commission is actively engaged in the preparation of the new Plan in consultation with the Ministries and State Governments and it is expected that the Plan document will be ready by the end of the current year.

Tentatively, the Planning Commission has fixed an average annual increase of 5 per cent in national income as the plan target. At the same time, while formulating the plan, possibilities of achieving a higher growth rate will also be explored. It is too early at this stage to say anything about the overall size of the plan or its sectoral allocations.

#### **Authorisation of Shipment of Enriched Uranium to India**

**\*55. SHRI M. V. CHANDRA  
SHEKHARA MURTHY:  
SHRI K. MALLANNA:**

Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that the U.S. President has authorised the shipment of enriched uranium for the Tarapur Power Plant and has also informed Indian Government;

(b) if so, whether both the instalments due upto date have been shipped to India;

(c) if not, when the same are likely to be shipped;

(d) whether further application for the same has been submitted to the U.S. Government; and

(e) the total quantity due uptill now and how much quantity has been supplied uptill now?

**THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI):** (a) The President of the United States has assured us of his intention to authorise the pending shipments of enriched uranium for the Tarapur Atomic Power Station by means of an Executive Order. President Carter has yet to take this action.

(b) Does not arise.

(c) It is not possible to give any indication at this stage. According to the present domestic law in the United States, a Presidential authori-

sation of such exports would be subject to Congressional review which we understand may be completed by September, 1980, provided the Presidential authorisation is issued without further delay.

(d) Besides the two applications for 19.8 tonnes each of enriched uranium pending with the U.S. authorities, no further application for the same has been made. The next application for enriched uranium for use as fuel at the Tarapur/Atomic Power Station will be made in August/September, 1980 in accordance with the schedule of deliveries agreed upon with the U.S. Government representatives in 1976.

(e) The total quantity of enriched uranium received from 1966 to date from the United States, inclusive of the initial inventory of the Tarapur Atomic Power Station is 233.6 tonnes. The quantities now pending shipment total 39.6 tonnes.

#### **Panel on Benefits of Fiscal Policies to Minorities and S.C. & S.T.**

**\*56. SHRI P. M. SAYEED:  
SHRI GULAM RASOOL  
KOCHAK:**

Will the Minister **OF HOME AFFAIRS** be pleased to state:

(a) whether Union Government have set up a panel to probe into the matter of benefits of various fiscal policies of the Central and State Governments reaching the minorities, the Scheduled Castes and Tribes as well as other weaker sections;

(b) if so, its scope of work and whether State Governments have been consulted on the proposal; and

(c) when the panel is likely to submit its report?